

Details of AMRUT Tenders

4 Sh. BHARAT BHUSHAN BATRA(Rohtak)

Will the Urban Local Bodies Minister be pleased to state that:

Will the Urban Local Bodies Minister be pleased to state the following information of 51 tenders floated by the Government in Rohtak under Amrut-I Scheme:-

- a) the name of all the works;
- b) the DNIT cost/tender invited cost of each tender;
- c) the work allotment amount of each tender;
- d) the name of firm/company to whom contract allotted with their complete address of registered offices;
- e) the number of projects completed/handed over by the Urban Local Bodies Department to the respective departments; and
- f) the date of completion of original allocated work and extension given, if any, with remarks?

Dr. Kamal Gupta, Urban Local Bodies Minister

- a) Only two works namely 'Providing Water Supply System for Civic Amenities and Infrastructure Deficient area and other Approved Area including Villages along with Augmentation of Existing System at Rohtak Town along with O&M under AMRUT Program' and 'Providing Sewerage System in Civic Amenities & Infrastructure Deficient Area and other Approved Area including Construction of STP, MPS & IPS at Rohtak Town under AMRUT' had been allotted in Rohtak under AMRUT-I Scheme.

In addition to this, a work namely, 'Setting up of Modular Children Play Corner in parks of 10 ULBs covered 10 towns of Haryana under AMRUT (Package-II)' had been allotted for setting up of modular children play

corners in parks of 10 ULBs namely Faridabad, Gurugram, Karnal, Panipat, Sonapat, Rohtak, Bahadurgarh, Bhiwani, Jind and Sirsa. Rohtak is covered under this package-II.

- b) The DNIT Cost/Tender Invited Cost of work related to Water Supply scheme is Rs. 88.87 Crores and related to Sewerage scheme is Rs. 155.21 Crores. The DNIT Cost/Tender Invited Cost of work related to setting up of modular children play corners in parks of 10 ULBs is Rs. 7.50 Crores.
- c) The allotment amount of work related to Water Supply scheme is Rs. 105.75 Crores and related to Sewerage scheme is Rs. 193.23 Crores. The allotment amount of work related to setting up of modular children play corners in parks of 10 ULBs is Rs. 8.24 Crores.
- d) The work related to Water Supply scheme has been allotted to M/s Phoenix Projects Pvt. Limited, Phoenix House, NR Kohinoor Tower, Jalaram-3, Indra Circle, Rajkot, Gujrat and work related to Sewerage scheme has been allotted to Joint Venture of M/s KR Anand and M/s Khiladi Infrastructure Pvt. Ltd., C-57 & 59, Ground Floor, Ramesh Nagar, New Delhi. The work related to setting up of modular children play corners in parks of 10 ULBs has been allotted to M/s Kuldeep Kumar Contractor, # 452, New Grain Market, Karnal, Haryana.
- e) The work related to Water Supply scheme and Sewerage scheme are not completed and in progress. However, the work related to setting up of modular children play corners in the parks of Municipal Corporation, Rohtak has been completed.
- f) The original date of completion of work related to Water Supply scheme was 25.05.2020 which was extended upto 31.12.2021. The work was delayed because sites of some structures have to be changed during execution of work and late receipt of NOCs from other departments. Since agency has delayed the work, action under Clause -2 of the Contract

Agreement has been taken. Work is expected to be completed upto 31.12.2023.

The original date of completion of work related to Sewerage scheme was 15.03.2020 which is extended upto 31.10.2023. The work was delayed because sites of some structures have to be changed during execution of work and late receipt of NoC from other departments.

The original date of completion of work related to setting up of modular children play corners in parks of 10 ULBs was 17.12.2019 which was extended upto 15.03.2021. The work of setting up of modular children play corners in the parks of Municipal Corporation, Rohtak has been completed.

अमरुत निविदाओं का ब्यौरा

4 श्री भारत भूषण बतरा (रोहतक):

क्या शहरी स्थानीय निकाय मंत्री कृपया बताएं कि अमरुत योजना के तहत रोहतक में सरकार द्वारा जारी 51 निविदाओं की निम्न जानकारी;

(क) सभी कार्यों का नाम क्या है;

(ख) प्रत्येक निविदा की डी.एन.आई.टी. लागत/निविदा आमंत्रित लागत क्या है;

(ग) प्रत्येक निविदा की आवंटन राशि कितनी है;

(घ) उस फर्म/कंपनी का नाम के साथ उनके पंजीकृत कार्यालय का पूरा पता क्या है जिसे अनुबंध आवंटित किया गया है;

(ङ) शहरी स्थानीय निकाय विभाग द्वारा संबंधित विभागों को पूरी की गई/सौंपी गई परियोजना की संख्या कितनी है; तथा

(च) मूल आवंटित कार्य के पूरा होने की तिथि तथा बढ़ाने की तिथि क्या है; यदि हाँ, तो टिप्पणी सहित बताएं?

डा० कमल गुप्ता, शहरी स्थानीय निकाय मंत्री

- (क) अमृत-I योजना के तहत रोहतक शहर में केवल दो कार्य नामतः 'Providing Water Supply System for Civic Amenities and Infrastructure Deficient area and other Approved Area including Villages along with Augmentation of Existing System at Rohtak Town along with O&M under AMRUT Program' तथा 'Providing Sewerage System in Civic Amenities & Infrastructure Deficient Area and other Approved Area including Construction of STP, MPS & IPS at Rohtak Town under AMRUT' आवंटित किए गए हैं।

इसके अतिरिक्त, 10 स्थानीय निकायों नामतः फरीदाबाद, गुरुग्राम, करनाल, पानीपत, सोनीपत, रोहतक, बहादुरगढ़, भिवानी, जींद व सिरसा के पार्कों में मोड्यूलर चिल्ड्रन प्ले कॉर्नर स्थापित करने का एक कार्य नामतः 'Setting up of Modular Children Play Corner in parks of 10 ULBs covered 10 towns of Haryana under AMRUT (Package-II)' आबंटित किया गया है। रोहतक पैकेज-II में शामिल है।

(ख) जल आपूर्ति प्रणाली से संबंधित कार्य की डी.एन.आई.टी. लागत/ निविदा आमंत्रित लागत 88.87 करोड़ रु तथा मल निकासी प्रणाली से संबंधित कार्य की डी.एन.आई.टी. लागत/निविदा आमंत्रित लागत 155.21 करोड़ रु है।

10 स्थानीय निकायों के पार्कों में मोड्यूलर चिल्ड्रन प्ले कॉर्नर की स्थापना से संबंधित कार्य की डी.एन.आई.टी. लागत/ निविदा आमंत्रित लागत 7.50 करोड़ रु है।

(ग) जल आपूर्ति प्रणाली से संबंधित कार्य की आबंटन राशि 105.75 करोड़ रु तथा मल निकासी प्रणाली से संबंधित कार्य की आबंटन राशि 193.23 करोड़ रु है।

10 स्थानीय निकायों के पार्कों में मोड्यूलर चिल्ड्रन प्ले कॉर्नर की स्थापना से संबंधित कार्य की आबंटन राशि 8.24 करोड़ रु है।

(घ) जल आपूर्ति प्रणाली से संबंधित कार्य M/s Phoenix Projects Pvt. Limited, Phoenix House, NR Kohinoor Tower, Jalaram-3, Indra Circle, Rajkot, Gujrat को तथा मल निकासी प्रणाली से संबंधित कार्य Joint Venture of M/s KR Anand and M/s Khiladi Infrastructure Pvt. Ltd., C-57 & 59, Ground Floor, Ramesh Nagar, New Delhi को आबंटित किया गया है। 10 स्थानीय निकायों के पार्कों में मोड्यूलर चिल्ड्रन प्ले कॉर्नर की स्थापना से संबंधित कार्य M/s Kuldeep Kumar

Contractor, # 452, New Grain Market, Karnal, Haryana को आबंटित किया गया है।

(ड) जल आपूर्ति प्रणाली तथा मल निकासी प्रणाली से संबंधित कार्य पूर्ण नहीं हुए हैं तथा प्रगति पर हैं। अपितु नगर निगम, रोहतक के पार्कों में मोड्यूलर चिल्ड्रन प्ले कॉर्नर की स्थापना से संबंधित कार्य पूर्ण हो चुका है।

(च) जल आपूर्ति प्रणाली से संबंधित कार्य के पूर्ण होने की मूल तिथि 25.05.2020 थी जिसे 31.12.2021 तक बढ़ा दिया गया था। कार्य के निष्पादन के दौरान कुछ संरचनाओं के स्थान में बदलाव करने से तथा अन्य विभागों से अनापत्ति प्रमाण पत्र देरी से प्राप्त होने के कारण इस कार्य को पूर्ण करने में विलंब हुआ। एजेंसी द्वारा कार्य करने में देरी की गई इसलिए एजेंसी के विरुद्ध अनुबंध के क्लॉज-2 के तहत कार्यवाही की गई। कार्य 31.12.2023 तक पूर्ण होने की संभावना है।

मल निकासी प्रणाली से संबंधित कार्य के पूर्ण होने की मूल तिथि 15.03.2020 थी जिसे 31.10.2023 तक बढ़ा दिया गया है। कार्य के निष्पादन के दौरान कुछ संरचनाओं के स्थान में बदलाव करने से तथा अन्य विभागों से अनापत्ति प्रमाण पत्र देरी से प्राप्त होने के कारण इस कार्य को पूर्ण करने में विलंब हुआ।

10 स्थानीय निकायों के पार्कों में मोड्यूलर चिल्ड्रन प्ले कॉर्नर की स्थापना से संबंधित कार्य के पूर्ण होने की मूल तिथि 17.12.2019 थी जिसे 15.03.2021 तक बढ़ा दिया गया था। नगर निगम, रोहतक के पार्कों में मोड्यूलर चिल्ड्रन प्ले कॉर्नर की स्थापना का कार्य पूर्ण हो चुका है।